

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 27<sup>th</sup> February, 2025

**No.HC.VII-08/2024/1275/A**. In partial modification of this Registry's earlier Notification No.HC.VII-08/2024/159/A dated 07.01.2025, it is hereby notified that Smti Kangki Rani Deka, Chief Judicial Magistrate, Kamrup (M), Guwahati on her transfer as Additional District & Sessions Judge-cum-Special Judge, POCSO, Sonitpur, on promotion vice compulsory retirement of Shri Ranju Medhi on 21.02.2025, will hand over her Court and Office to the Additional Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

By Order,

Sd/-C B Gogoi  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-08/2024/1276-1285 /A

Dated 27.02.2025

Copy to:-

1. The L. R. & Secretary to the Govt. Of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, Kamrup (M)
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
5. Smti Kangki Rani Deka, Chief Judicial Magistrate, Kamrup (M), Guwahati.
6. The Additional Chief Judicial Magistrate, Kamrup (M), Guwahati.
7. The Private Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

(The designation of the above Officers are not necessarily in order of hierarchy).

*Ch* 27/2/2025  
**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**